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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**IA 77/2017 with C.P. No. 19/397-398/NCLT/AHM/2017**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2017**

Name of the Company: Rajkumar Dindayal Agrawal & Ors.  
V/s.  
Rohit Rajkumar Agarwal & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

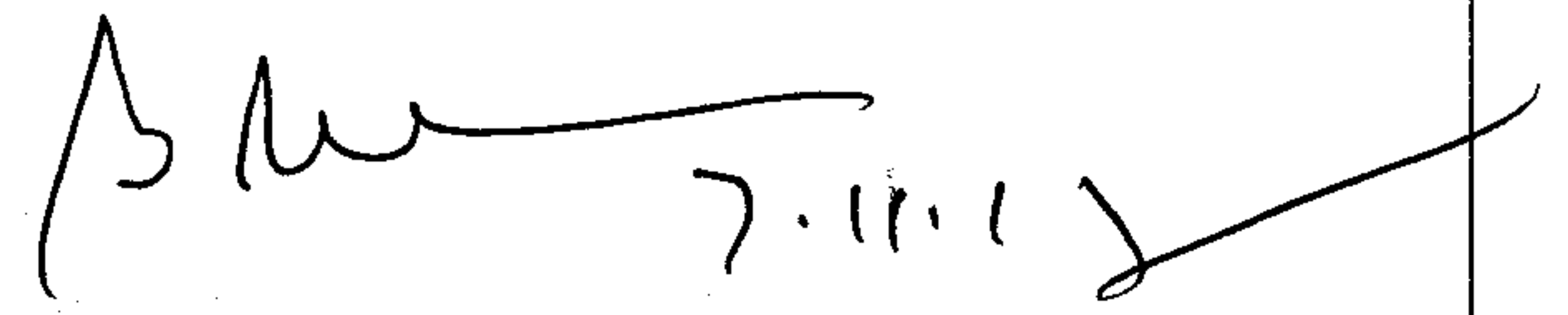
S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MOHIT GUPTA	ADV	Petitioners	Mohit Gupta
2.	KARAN VALECHA	ADV	Petitioners	Karan Valecha
3.	Umesh Ved	PCS	Respondents 1 2 3	Umesh H. Ved
4.	Chitrajeet Upadhyay	Adv	Respondents	Chitrajeet Upadhyay

**ORDER**

Learned Advocate Mr. Mohit Gupta with Learned Advocate Mr. Karan Valecha i/b A.R. Gupta & Associates present for Petitioner. Learned PCS Mr. Umesh Ved with Learned Advocate Mr. Chitrajeet Upadhyay present for Respondent.

At request of both sides.

List the matter on 30.11.2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 07th day of November, 2017.